created in the minds of the public—that is very unfortunate—that the Bill was carried by unfair means. So, more than those who opposed this Bill, those who were supporting the Bill are anxious about it.

I would like to point out to the responsible leaders of the Opposition that before we come to a conclusion and before we ascertain the facts, let us not inadvertently cast aspersion on our own colleagues in this House because that is what Dr. Ram Subhag Singh's words tantamount to. I would rather wish to think that even the recorded vote of an absent Member might have been inadvertently done ;...

SHRI RANGA : We do not know the facts.

SHRI S. KANDAPPAN : We do not know. So, we have to be fair to all sides.

DR. RAM SUBHAG SINGH : It was done internationally.

SHRI S. KANDAPPAN : I would rather wish to think that Parliament has not stooped to such a low level as yet. So, let us not give out this impression thus belittling ourselves in the eyes of the world and in the eyes of the citizens of our own country. So, I would only add my voice to the suggestion made by Shri Nath Pai that Rules Committee should immediately meet in order to clear the suspicion and doubts.

SHRI SHEO NARAIN (Basti) : May I make one submission ?......

MR. CHAIRMAN : The hon. Member may resume his seat. At this rate, there will be no end to this. If I permit him, I cannot prevent others from speaking.

SHRI NAGESHWAR DWIVEDI (Machhli Shahar) *rose*—

MR. CHAIRMAN : The hon. Member's friend has already explained.

The position is that this matter was raised yesterday and discussed at length. The hon. Members had an opportunity and occasion to place their views and to make suggestions. In fact, the Hon. Speaker had indicated yesterday that he would go into the matter, because a suspicion has arisen, and he would institute an inquiry and go into the matter. Therefore, there was no occasion and no necessity to raise this issue again. I do not think that it will be proper to raise issues over and over again especially when no fresh material has been furnished to the House. Only the arguments which were made out yesterday by hon. Members have been repeated today. Since the Speaker has already given his mind, therefore, I repeat that it is for him to decide the manner in which he has to conduct the enquiry, whether he is going to associate some leaders of the various parties or some hon. Members of this House ; it is for him to decide. I am not in a position to say anything. But I shall certainly convey the sentiments expressed by the House to the Hon. Speaker, and I hope he will take note of the observations as well as the suggestions made by hon. Members.

SHRI ONKARLAL BERWA (Kota) *rose*—

SHRI SURENDRANATH DWIVEDY : I had written to the Speaker......

SHRIMATI SUCHETA KRIPALANI (Gonda) : I want to raise a point with your permission......

MR. CHAIRMAN : First, Shri Onkar Lal Berwa.

श्री ओंकार लाल बेरवा : सभापति महोदय, मैंने सुना है कि अध्यक्ष महोदय ने मेरे प्रति कुछ कटु शब्द कहे थे वह वापस ले लिए हैं तो मैं उनको धन्यवाद देता हूं और मैं भी जो मैंने यह कहा था कि आप मंत्रियों की तरफ हमदर्दी करते हो या उनकी तरफ वकालत करते हो, वह अपने शब्द वापस लेता हूं ।

11.24 hrs.

Re. : FLOOD SITUATION AND OTHER MISCELLANEOUS MATTERS

SHRI SURENDRANATH DWIVEDY (Kendrapara) : I have written to the

[Shri Surendranath Dwivedy]

Speaker about it already. There are reports of very high floods in Orissa. For a week we have been getting reports that as a result of floods in the rivers Baitarani and Luna, above 2 lakhs of people in one district have been affected; in other areas villages are inundated, and even rescue operations have not taken place. These are areas which were affected last year also and by cyclone. In my constituency, vast areas are flooded. I would like to know what the Government of India are doing, whether they are sending a team to find out the loss and damage and whether they are giving any assistance. I want that the Government of India should at least make some statement on this matter. We hear that they are sending a team to Bihar and other places. This matter was not raised here. Probably they have not been awakened to this. I would like to know if they are sending a team to Bihar and if so, whether it will go to Orissa also to find out about the flood situation there with a view to taking adequate measures to come to the assistance of the affected people there.

SHRI RANGA (Srikakulam) : The same thing applies to Andhra. Let them give an answer to that also.

श्री ओंकार लाल बेरवा (कोटा) : सभापति महोदय, यह समाचार इसमें निकला है कि डाक्टरों ने एक लड़की के साथ अत्याचार किया, उसकी कहीं सुनवाई नहीं हो रही है......

सभापति महोदय : मैंने आपको बोलने की अनुमति नहीं दी है, आप कृपा करके बैठिए। बिना अनुमति के बोलना बहुत गलत है।

श्री प० ला० बारूपाल (गंगानगर) : सभापति महोदय, मैं आप से निवेदन करना चाहता हूं कि कल अध्यक्ष महोदय ने विशेष रूप से अनुसूचित जाति और अनुसूचित आदिम जातियों की समस्याओं पर विचार करने के लिए आज सदन की बैठक बुलाई थी। आप वह समय दूसरी चीजों पर क्यों लगा रहे हैं ?

सभापति महोदय : तो कम से कम आप तो समय मत लीजिए।

SHRI S. B. PATIL (Bagalkot) : I had given notice of a call attention regarding a very tragic boat disaster in Bijapur. This is the worst boat disaster in the country in recent years. Ninety children have been feared drowned in the swollen Krishna river yesterday morning. Here is the news item which describes it :

> "The tragedy, for which there is no parallel in living memory, occurred when a large country-craft, carrying 92 school children for a festival meal in a temple capsized at 10.30 a.m."

> "It is stated that the boat capsized when the children in the overloaded boat in midstream began to get restless and upset its balance".

It is not for the first time that this tragedy has happened. This is the second time it has happened. It is stated that only 2 of the 92 children survived. I want the Minister to make a full statement about this tragedy.

SHRI D. N. TIWARY (Gopalganj) : The House was informed of the flood situation in South Bihar. So far as North Bihar also is concerned, we have got information that a drought situation is prevailing there and about 6 million people are affected. What are Government going to do about it, whether the team they are sending to Bihar will visit North Bihar also or a fresh team will be sent there to inquire into the drought situation, and what steps they are going to take in the matter.

DR. RAM SUBHAG SINGH : I want to draw attention to the flood situation in Bhagalpur. Some arrangements should be made to give relief to the affected people.

श्री राम सेवक यादव (बाराबंकी) : अध्यक्ष महोदय, शायद ही कोई ऐसा वर्षा-कालीन सत्र जाता हो जिसमें यह बाढ़ का विषय न उठता हो और यह बाढ़ रोज-रोज भयंकर स्थिति अख्त्यार करती जा रही है।

तो मैं जानना चाहता हूं कि क्या मंत्री महोदय इस पर कोई कमेटी बिठा कर जांच पड़ताल कराएंगे और इसको रोकने का पूरा इंतजाम करेंगे ? खास तौर से उत्तर प्रदेश के पूर्वी और बीच के जिलों में घाघरा नदी इतनी ज्यादा उत्पात करती है कि लखीमपुर, सीतापुर, बाराबंकी, गोंडा, बहराइज, फैजाबाद यह सब जिले उसकी लपेट में आ जाते हैं और इस वर्ष तो इस घाघरा की बाढ़ ने इतना ज्यादा तबाही लाई है कि बहराइच जिले की तहसील कैसरगंज में घर के घर बह गए और कई गांव उजड़ गए। गोंडा जिले का जो करनैलगंज कस्बा है उसमें आज तक कभी पानी नहीं पहुंचा लेकिन इस बार वहां नावें चल रही हैं। होता यह है कि सरकार जितनी बाढ़ एक वर्ष में रोकती है उससे ज्यादा भयंकर रूप में अगले साल बाढ़ आती है । तो इसका परिणाम आखिर क्या निकलता है ? इन सब चीजों की जांच पड़ताल अगर न हो और केवल कुछ जवाब मिल जाय या कागजी राहत दे दी जाय उससे कुछ होने वाला नहीं है जब तक कि इसके लिए कोई स्थायी हल न ढूंढा जाय ।

श्री हुकम चन्द कछवाय (उज्जैन) : सभापति महोदय, होशंगाबाद में नर्बदा की भयंकर बाढ़ आई हुई है जिससे वहां का सारा जीवन अस्त-व्यस्त हो गया है । मैं सरकार से प्रार्थना करूंगा कि इसका कोई हल निकालना चाहिए कि इस प्रकार की जो बाढ़ें आती हैं और लाखों लोगों को तबाह कर देती हैं, काफी लोगों को दिक्कतें होती हैं, जानवरों की हानि होती है, मनुष्यों का जीवन अस्त-व्यस्त हो जाता है, काफी मकान इसमें गिरे हैं तो उस ओर भी सरकार का ध्यान जाना चाहिए और इस समय तत्काल वहां राहत के कार्य खोलने चाहिए और उन लोगों को सहायता पहुंचानी चाहिए ।

SHRI INDER J. MALHOTRA (Jammu) : Worse than the damage done by the floods is the damage done by the cloud burst in Jammu and Kashmir. Only a few days back there has been a cloud burst in the Poonch area and two villages have been completely washed away. I would like to appeal to the Central Government that they should give a special grant to the State Government for the rehabilitation of those people and those villages.

श्री शिव नारायण (बस्ती) : सभापति महोदय, भगवान की दया से समझिये या दुर्भाग्य से समझिये, हम उस इलाके से आते हैं जहां सात नदियां बहती हैं, रापती नदी समुद्र बन जाती है। 20 आदमी वहां पर डब कर मर गये हैं । हमारे यादव जी ने घाघरा नदी का जिक्र किया, 80 करोड़ रुपया लगाकर घाघरा नदी को कन्ट्रोल करने की बात थी, आज 10 वर्षों में भी लगातार उसके बारे में कहता आया हूं, लेकिन इस सरकार के कानों पर जूं तक नहीं रेंगती है । जब लखनऊ में गोमती में बाढ़ आई थी तो कहा गया कि हमको पता नहीं था कि इतनी जबरदस्त बाढ़ आयेगी उनका कलेजा कांप गया था, लेकिन हम तो कई सालों से इस समुद्र में रहते चले आ रहे हैं। अफसोस यह है कि अंग्रेज राज्य में भी मुसीबत झेली और अब इस कांग्रेस राज्य में भी मुसीबतें झेलनी पड़ रही हैं। इसलिये मैं चाहता हूं कि आप 80 करोड़ रुपया खर्च करके इसको कन्ट्रोल कीजिये ।

श्री विभूति मिश्र (मोतीहारी) : चेयरमैन साहब, मेरा जिला नेपाल की सरहद पर पड़ता है, हिमालय से जितनी भी नदियां निकलती हैं, वे मेरे जिले से होकर निकलती हैं । इस साल ऐसा हुआ है—मेरे पास मेरे जिले के श्री सुदामा मिश्र का पत्र आया है, उन्होंने सूचित किया है—बाढ़ के कारण गण्डक नदी में इतनी जबरदस्त बाढ़ आई है कि बांध का जो पुश्ता था, वह बह गया है और नहर निकालने की वजह से पानी को निकास नहीं मिला जिसके कारण सारा क्षेत्र डूब गया है । मेरे क्षेत्र की सिकरहना नदी, जो आगे चलकर बूढ़ी गण्डक कहलाती है उसके आस-पास का सारा क्षेत्र वरबाद हो गया है । बागमती नदी जो मेरे क्षेत्र के

[श्री विभूति मिश्र]

पूर्वी छोर से जाती है, उसने आस पास के सारे क्षेत्र को बरबाद कर दिया है। सिद्धेश्वर प्रसाद जी यहां पर बैठे हुए हैं, मैं चाहता हूं कि आप उनको हिदायत दें कि वे डा० के० एल० राव को लेकर शीघ्र मेरे जिले का दौरा करें और देखें कि वहां की कठिनाइयों को किस प्रकार दूर किया जा सकता है।

SHRI LILADHAR KOTOKI (Nowgong): Two statements on floods in different parts of the country were laid before the House. Since then more floods have occurred in other areas. Now that Parliament is going to adjourn the Minister may be requested to make a comprehensive statement of damage and loss of life and relief given and the measures proposed to be taken so that the Members could be kept informed and when we come back in the next session we may debate it if necessary.

SHRI K. NARAYANA RAO (Bobbili): There was a proposal to have a comprehensive crop insurance scheme covering national calamities like floods and drought. In the light of that I should like to know from the Government whether they have been seriously considering the proposals to cover such national calamities.

MR. CHAIRMAN: The hon. Minister has made statements twice in the House— on 6 August and 26 August. Mr. Siddheshwar Prasad is present in the House. If he wants to make a statement in the afternoon because he has heard various Members and their problems, if he has more information, I hope he will make a statement in the afternoon.

सिंचाई तथा विद्युत मंत्रालय में उप-मंत्री (श्री सिद्धेश्वर प्रसाद) : सभापति महोदय, अभी माननीय सदस्यों ने विभिन्न राज्यों में बाढ़ की स्थिति के सम्बन्ध में यहां पर जो सुझाव दिये हैं, मैंने उनको बड़े ध्यान के साथ सुना है। लेकिन पिछले 2-3 दिनों में देश के विभिन्न हिस्सों में बाढ़ के कारण बड़ी शोचनीय स्थिति पैदा हो गई है, उसके सम्बन्ध में माननीय सदस्य पूरी जानकारी चाहते हैं, लेकिन 3-4 घन्टों के अन्दर, जहां इस समय जाना भी बहुत कठिन है, हमें पूरी और सही जानकारी मिलना सम्भव नहीं है। मैं नहीं समझता हूं कि यह उचित होगा कि मैं अपूर्ण जानकारी सदन के सामने रखूं। इसलिये मेरा सुझाव है कि इधर दो-तीन दिनों में जो स्थिति पैदा हुई है, उसके सम्बन्ध में पूरा विवरण संसद के अगले अधिवेशन में रखा जाय और तब यदि आप आवश्यक समझें तो उस पर चर्चा भी हो सकती है। ...(**व्यवधान**)...

श्री अटल बिहारी वाजपेयी (बलरामपुर) : मैं सिंचाई मंत्री जी की कठिनाइयों को समझता हूं, लेकिन अलग-अलग क्षेत्रों में जो बाढ़ आ रही है, उसके बारे में संसद सदस्यों से विचार करने के लिये वे बाद में एक बैठक बुला सकते हैं, जो इन्टर-सेशन पीरियड में हो सकती है, उसमें सदस्यों के सुझाव सुने जा सकते हैं और क्या कार्यवाही हो रही है, उसके बारे में सूचना दे सकते हैं। आशा है आप इस सुझाव को स्वीकार कर लेंगे।

श्री सिद्धेश्वर प्रसाद : जहां तक वाजपेयी जी का सुझाव है, हम लोग इस बात की कोशिश करेंगे कि सिंचाई और बिजली मंत्रालय की सलाहाकार समिति की बैठक इन्टर-सेशन पीरियड में बुलाई जाय।

श्री अटल बिहारी वाजपेयी : उससे काम नहीं चलेगा।

श्री नाथ पाई (राजापुर) : माननीय मंत्री जी ने अभी जो कुछ कहा, वह वाजपेयी जी के प्रस्ताव से मेल नहीं खाता है। उन्होंने अपने सुझाव में यह नहीं कहा कि आप सलाहकार समिति की बैठक बुलायें। यह बाढ़ देश के कई भागों में आई हुई है, इस लिये हम चाहते हैं कि इन्टर-सेशन पीरियड में उन लोगों की बैठक बुलाई जाय, जिनका इससे सीधा ताल्लुक है और उन को बतलाया जाय कि सरकार की तरफ से क्या कार्यवाहियां हो रही हैं। हम

इससे बड़े चिन्तातुर हो गये हैं, हम सुनना चाहते हैं, जो रिपोर्ट आप के पास आई है, उस को हमारे सामने रखें।

MR. CHAIRMAN: I think it is a good suggestion if a meeting of Members hailing from the areas which had been affected by floods could be convened so that they put forward their difficulties and suggestions as to what should be done. It will be desirable—not a meeting of the consultative committee.

श्री सिद्धेश्वर प्रसाद : सदन के जो सदस्य आना चाहते हैं, वे हमको सूचना दे दें, हम उन को बुला लेंगे।

SHRI SURENDRANATH DWIVEDY: Nobody will go to the Minister and request him to call a meeting. Things do not happen that way. Let him decide about this. We know that it is not possible to get all reports from all the States but whatever reports he is able to collect, he should place them before the House before we adjourn today.

श्री सिद्धेश्वर प्रसाद : यह सम्भव नहीं है।

श्री केदार पास्वान (रोसेरा) : सभापति महोदय, मैं जिला दरभंगा के बारे में कुछ निवेदन करना चाहता हूं...(व्यवधान)...

SHRI SURENDRANATH DWIVEDY: Why it is not possible, I want to know. It is strange to hear the Minister saying that it is not possible, I can understand if there are any other difficulties, but this is not the way to reply.

MR. CHAIRMAN: Mr. Siddheswar Prasad, the hon. Members who have participated in today's debate have expressed an apprehension about their areas. There are serious problems. If you will kindly convene a meeting of those Members who have participated today or of the Members hailing from those areas which have been affected, it might be useful for the Government itself.

श्री अटल बिहारी वाजपेयी : पार्लियामेंटरी अफेयर्स मिनिस्टर को इस बारे में इन्टरवीन करना चाहिए।...(व्यवधान)...

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): Sir, various Members have made various suggestions. The Deputy Minister will also consult his senior colleague and they may find out the best way out of the situation. Various suggestions have been made. What is the use of pressing him here and there for an immediate answer?

I am sure the Government is also anxious to discuss it.

SHRI SURENDRANATH DWIVEDY: He can give a report by this afternoon, whatever reports he gets from the State Governments. Why does he say that it is not possible? Has the Government machinery failed at the Centre? Have they completely failed at the Centre to get this information as to what has happened in those particular areas during the last two or three days? We have had serious floods. Here is the Minister sitting and saying he cannot give an answer. He can at least let us know in the afternoon. He can say that this is the report which we have received and this is the situation in those States. Why does he refuse to do it? I am amazed. I did not expect callousness to such an extent.

श्री सिद्धेश्वर प्रसाद : द्विवेदी जी अनावश्यक रूप से नाराज हो गये हैं।

श्री नाथ पाई : आप अपने उत्तरदायित्व को टाल रहे हैं।

श्री सिद्धेश्वर प्रसाद : जो सूचना उपलब्ध हो सकेगी वह मैं सदन के सामने रख दूंगा लेकिन जो सूचना उपलब्ध नहीं हो पायेगी उसको रखने का प्रश्न नहीं है।

श्री क० ना० तिवारी (बेतिया) : सभापति जी, देश में जब बाढ़ आती है तो सेन्ट्रल गवर्नमेन्ट को उसकी डे टु डे इन्फार्मेशन होनी चाहिए। अगर सरकार कहती है कि हम इन्फार्मेशन नहीं दे सकते हैं तो उसका

[श्री क० ना० तिवारी]

मतलब यह है सेन्ट्रल गवर्नमेंट को डे टु डे अफेयर्स की जानकारी नहीं है । यह बड़ी पिक्यूलियर सिचुएशन है । इसलिए मेरा निवेदन है कि अगर इनके पास इंफार्मेशन नहीं है तो वायरलेस कर के जहां जहां से खबर मंगा सकते हैं वह मंगाकर यहां पर शाम को स्टेटमेंट दें ।

SHRI S. M. BANERJEE (Kanpur) : Sir, I suggest a via media. Today is the 4th. All the Members practically will stay here in Delhi up to the 7th. So, let us sit on the 7th, they can meet. ...(**व्यवधान**)...

श्री केदार पास्वान : सभापति जी, मेरे क्षेत्र में दरभंगा जिले में नेपाल से लेकर सारा पानी चार क्षेत्रों में, घनश्यामपुर, वीरोल परखन, कुशेश्वर परखन, हसनपुर परखन में छोड़ दिया गया है। बलान बांध और करेह बांध का पानी भी उसी क्षेत्र में छोड़ दिया गया है। पता नहीं मन्त्री महोदय को उस क्षेत्र से क्या दुशमनी है। उस क्षेत्र में चार लाख एकड़ भूमि को नुकसान पहुंचा है। लोगों के घर गिर गए हैं और वे अन्न बिना भूखे मर रहे हैं लेकिन अभी तक उनके लिए कोई इन्तजाम नहीं किया गया है। कितने ही आदमियों की जानें चली गई हैं लेकिन पता नहीं उस क्षेत्र के साथ मंत्री महोदय की क्या दुशमनी है। अभी तक बांध बनाने का कोई आश्वासन नहीं दिया गया है।...(**व्यवधान**)...

SHRI D. N. TIWARY (Gopalganj) : We cannot be cowed down like this. If the Government does not keep in touch with the flood situation, then, what other situation can they deal with ?

श्री जगन्नाथ राव जोशी (भोपाल) : सभापति जी, नर्मदा नदी का पानी होशंगाबाद में फल गया है और वहां के लोगों को सुरक्षित स्थानों पर पहुंचाने के लिए सेना बुलाई गई है। तो मन्त्री महोदय कम से कम सेना से जानकारी इकट्ठी करने की कोशिश करें और शाम तक नर्मदा की बाढ़ के बारे में यहां पर एक स्टेटमेंट दें ।

श्री द्वा० ना० तिवारी : सभापति जी, इस हाउस का यूनानिमस मत है कि मन्त्री महोदय फ्लड और सूखे के सम्बन्ध में आज कोई स्टेटमेन्ट दें। उनका यह बहाना कि इन्फार्मेशन नहीं है, गलत बात है। कोई गवर्नमेंट जोकि फ्लड एण्ड ड्राउट की डेली की रिपोर्ट नहीं रख सकती है उसको एग्जिस्ट करने का कोई जस्टिफिकेशन नहीं है।...(**व्यवधान**)...

श्री न० ता० दास (जमुई) : सेन्ट्रल गवर्नमेंट ने बिहार के लिए जो इन्वेस्टिगेशन टीम मुकर्रर की है उससे, आपके माध्यम से मेरा अनुरोध है कि जिस इलाके से मैं आता हूं उसके उत्तर की ओर खगरिया सब डिवीजन है और दक्षिण की ओर मुंगेर सदर सब डिवीजन और जमुई सब डिवीजन है। उत्तर की ओर खगरिया सब डिवीजन में 8 नदियों का प्रवाह गंगा में आकर गिरता है जिसकी वजह से भयंकर बाढ़ है । उसमें मनुष्यों की जान माल और फसल का जो नुकसान हुआ है उसका पूरा पूरा ब्यौरा दिया जाये। दक्षिण की ओर जमुई सब डिवीजन में तीसरी बार सूखा पड़ा है। सन् 66 में जब प्राइम मिनिस्टर गई थी तो जमुई एरोड्रोम से लेकर सिकन्दरा तक जिस रास्ते से गुजरी थीं वहां पर दो तीन बिजली के ट्यूबवेल दिये गए लेकिन जिधर नहीं गई वहां ज्यों का त्यों छोड़ दिया गया। वहां पर इस बार भी दुर्भिक्ष की स्थिति है। इसलिए मैं आपके माध्यम से सेन्ट्रल गवर्नमेंट की उस टीम से रिक्वेस्ट करता हूं कि इस बार जब वे जमुई जायें तो वहां पर थाना-वाइज निरीक्षण करें कि कहां कहां पर ट्यूबवेल देना जरूरी है।

श्री प्रकाशवीर शास्त्री (हापुड़) : मैं मन्त्री महोदय की सहायता के लिए कहना चाहता हूं कि सिद्धेश्वर प्रसाद जी जब मन्त्री

नहीं थे तब बहुत सीधे थे। लेकिन मन्त्री होने के बाद वे ज्यादा सावधान हो गए हैं। उनकी सावधानी को उद्बोधित करते हुए मैं कहना चाहता हूं कि कम से कम वे इतना स्वीकार कर लें कि जितनी जानकारी आज दे सकते हैं वह आज दे दें और जो जानकारी आज नहीं दे सकते हैं वह डाक द्वारा सदस्यों को भेजवा देंगे और उसमें यह भी बता देंगे कि सरकार क्या कार्यवाही कर रही है।

श्री सिद्धेश्वर प्रसाद : मैंने यह तो पहले ही स्पष्ट कर दिया था कि जो जानकारी मुझे आज मिल जायेगी वह आज ही सदन को दे दूंगा लेकिन आप लोगों ने उस पर ध्यान नहीं दिया।... (**व्यवधान**)...इसके अतिरिक्त मैंने यह कहा था कि पूरी जानकारी आज देना सम्भव नहीं है।

तीन बातें हैं जिनकी ओर मैं सदन का ध्यान आकृष्ट करना चाहता हूं। पहली बात तो यह है कि जहां तक सूखे का सवाल है उसका सम्बन्ध खाद्य तथा कृषि मंत्रालय से है इसलिए उसके सम्बन्ध में उस मंत्रालय से सूचना दी जा सकती है। दूसरी बात यह है कि जहां तक बाढ़ का सम्बन्ध है, उसका सम्बन्ध राज्य सरकारों से है। हम लोग जो भी सूचना सदन को देते हैं वह सूचना राज्य सरकारों से ही प्राप्त करते हैं। इसी लिये मैंने कहा था कि आज शाम तक राज्य सरकारों से पूरी सूचना हमको प्राप्त नहीं हो सकेगी। लेकिन मैंने यह भी स्पष्ट कर दिया था कि जो भी सूचना प्राप्त होगी वह मैं सदन के सामने रख दूंगा।

SHRI K. SURYANARAYANA (Eluru) : Sir, I want to raise an urgent and important matter for the consideration of the Government regarding setting up new cooperative sugar factories in the Fourth Plan. The Government of India has issued licences for 36 cooperative sugar factories in the country. But the Government are not supplying iron and steel required for the manufacture of machinery. The manufacturers of machinery are demanding Rs. 15 lakhs to Rs. 20 lakhs extra over and above the fixed rate. I would request the Government to arrange to supply iron and steel in time. Otherwise, no purpose will be served.

Then, for each factory, the Government are losing Rs. 50 lakhs of revenue every year by way of excise duty and sales-tax, etc. if the factories are not commissioned in time. This is a very urgent matter on which the Government should take an immediate action to supply iron and steel to them. The shareholders, the rowers, are losing Rs. 5000 every day as interest to the I.F.C. and other financial agencies. The Central Government and the State Governments are also standing sureties for the loan. Hence the responsibility lies on the Government. Last year, the growers had to burn the sugarcane because the existing factories were not taking any sugarcane for crushing. I want an urgent reply from the Minister.

MR. CHAIRMAN : The Minister of Steel, Shri B. R. Bhagat, is not here. The Minister of Parliamentary Affairs has heard you and he will ask the Minister concerned... (*Interruption*).

SHRI RAGHU RAMAIAH : Sir, before you give any direction, I would like to submit one thing. The Ministers are not here. If anybody goes on raising any matter on any subject, is it possible to do anything ? This is not the practice of the House. This will create very many difficulties. There should be a proper notice and the Ministers should be ready with it. (*Interruptions*)

SHRIMATI SUCHETA KRIPALANI (Gonda) : With your permission, Sir, I want to raise a matter of urgent public importance. A very disturbing news has appeared in today's papers that Russia has supplied 200 big guns and 50 tanks (T-54-55) to Pakistan. This news has come from no less an authority than the Institute of Strategic Studies. The Director of the Institute of Stragetic Studies has confirmed this news. This Institute is supposed to be the most reliable source of information in this regard. We presume this information is correct. This will upset the balance of arms between the two countries and will lead to insecurity on our territory. We would like to know from the

[Shrimati Sucheta Kriplani]

Government full details about this matter and what the Government propose to do in this regard.

श्री अटल बिहारी वाजपेयी : सभापति महोदय, मुझे केवल एक शब्द कहना है। सोवियत रूस के नक्शों के बारे में हमने देखा कि हमारी कीमत पर सोवियत रूस कम्युनिस्ट चीन को संतुष्ट करना चाहता है। आज का समाचार यह बतलाता है कि सोवियत रूस पाकिस्तान को बड़ी मात्रा में हथियार दे रहा है। जब अमरीका ने हथियार दिये थे तब हम ने विरोध किया था लेकिन अमरीका का हथियार देना इस आधार पर था कि पाकिस्तान अमरीकी सैनिक संधि में शामिल था। वह सैनिक संधि सोवियत रूस के खिलाफ थी। अब सोवियत रूस ने अपनी नीति में परिवर्तन करके पाकिस्तान को इतनी बड़ी मात्रा में हथियार देना शुरू कर दिया है। इससे देश की सुरक्षा के बारें में गम्भीर परिस्थिति पैदा होती है। इसके बारे में सरकार को सदन को विश्वास में लेना चाहिए और सुरक्षा के सारे प्रयत्न करने चाहिएं। यह जो सैनिक सन्तुलन बिगड़ रहा है यह कहीं देश की सुरक्षा के खिलाफ न जाय।

श्री मोल्हू प्रसाद (बांसगांव) : इसके लिए कल हाउस की बैठक कर ली जाय। (*Interruptions*).

श्री जनेश्वर मिश्र (फूलपुर) : सभापति महोदय, मैं आपकी आज्ञा से केवल एक मिनट लेना चाहूंगा। यहां मिर्धा साहब बैठे हैं उनसे मैं बयान चाहता हूं। कल स्पीकर को एक स्मृतिपत्र देने के लिये आते हुए समाजवादी युवजन सभा के 16 लोग पटेल चौक पर गिरफ्तार किये गये। इस सदन में कई बार मांग की गई है कि संसद के इर्द-गिर्द जो दफा 144 लगी हुई है वह खत्म की जाय। 16 लोगों से इस संसद में कोई तोप नहीं गिर जाती यह दफा 144 क्यों लगाई हुई है? वह लड़के मांग कर रहे थे कि राजकुमार जैन जिन्हें हिन्दी में इम्तिहान देने के लिए फेल किया गया है उन्हें पास किया जाय, उनकी यूनियन का अधिकार सुरक्षित किया जाय और दिल्ली युनिवर्सिटी में जो भाई भतीजावाद और बेईमानी की जा रही है उसे खत्म किया जाय। मैं मिर्धा साहब से चाहूंगा कि वह इस दफा 144 को खत्म करें। जब चव्हाण साहब इस मिनिस्ट्री से गये थे तो उम्मीद हो गई थी कि यह अनुचित दफा भी चली जायगी। मैं मंत्री महोदय से चाहूंगा कि वह इस बारे में वक्तव्य दें।

SHRI NATH PAI : Mr. Chairman, I feel deeply concerned to have to claim your attention. It is a matter of vital importance. When the House expressed its grave concern, you, Mr. Chairman, will recall....(*Interruptions*)

MR. CHAIRMAN : Mr. Pandey, kindly resume your seat.

SHRI NATH PAI : Mr. Chairman, you will perhaps recall, I trust you were present when the House expressed its grave concern about developments regarding national flag and some States, at least one State, wanting its own State standard. At that time, the Prime Minister assured us that the whole matter including flying of separate standards on Rashtrapati Bhavan and Governor's Houses will be looked into. We do not know how she is proceeding in the matter. She told us that she would call a meeting of the Chief Ministers. I don't think this is a subject only for the Chief Ministers.

Sir, in the meanwhile, has come a very humiliating news that in the State of Tamil Nadu a flag was flown with a print of a dog along with the national flag.

SHRI ANBAZHAGAN (Tiruchengode) : It is not on behalf of the State. It is some miscreants who have done it.

SHRI NATH PAI : Whosoever did it....

SHRI ANBAZHAGAN : Mr. Nath Pai,

don't compare the State Government with the miscreants on any account.

SHRI NATH PAI : I want to submit, Mr. Chairman, I assure Mr. Anbazhagan that I never suggested that it was the State Government which did it. But the logical consequence was : once you ask for a different standard, in Tamil Nadu along with the State emblem and the national emblem a dog was put and the flag was shown. This is highly humiliating and the Government should make up its mind calling the Leaders of the Opposition, and a decision must be taken. If this is to be a decision between the State Chief Ministers and the Prime Minister, I am afraid things like this are bound to happen. In the light of this, may I know whether the Government is thinking of consulting and taking into confidence the Leaders of the Opposition before this matter is finally taken up with the Chief Ministers ? I, for one, want to express my protest against this matter of consulting the Chief Ministers. We want to be consulted. The national flag is not a matter to be decided between the Prime Minister and the Chief Ministers.

श्री देवराव पाटिल (यवतमाल) : सभापति महोदय, मेरा एक सुझाव है कि आज चूँकि इस सत्र का अन्तिम दिन है और अनेक माननीय सदस्य महत्त्वपूर्ण प्रश्नों को उठाना चाह रहे हैं इसलिए उचित यह होगा कि बजाय इसके कि हाउस का इस तरह से समय लिया जाय क्योंकि एक तो सम्बन्धित मंत्री हो सकता है कि इस समय हाउस में उन्हें सुनने और जवाब देने के लिए मौजूद न हों और मौजूद भी हों तो तत्काल जवाब देने की स्थिति में न हो इसलिए माननीय सदस्य अपने अपने विचार अथवा सुझाव जो वह अभी इस तरह से यहां पर उठाना चाह रहे हैं वह उन्हें अध्यक्ष महोदय को लिख लिख कर भेज दें और फिर अध्यक्ष महोदय आज चूंकि सैशन का आखिरी दिन है इसलिए शाम के वक्त एक घंटे का समय निश्चित कर दें जिसके कि बीच सम्बद्ध मंत्री लोग उन उठाये गये प्रश्नों के उत्तर दे दें।

MR. CHAIRMAN : Mr. Anbazhagan. Rest of the hon Members may kindly resume their seats. Mr. Banerjee, you will get a chance.

SHRI ANBAZHAGAN : Mr. Chairman, the hon. Member, Mr. Nath Pai, has raised an issue which is more pertaining to the State concerned. It is not concerned with this Parliament nor even it has anything to do with the sovereignty of this country. It is only a State standard. It is more or less an emblem. It is an additional emblem. It has nothing against the national flag or the national honour.

SHRI SURENDRANATH DWIVEDY : It is not so simple.

SHRI ANBAZHAGAN : And as such even the letter from the Chief Minister to the Prime Minister was because of his courtesy and respect to the Prime Minister.

SHRI NATH PAI : Is it going to be placed on the Table of the House ?

SHRI ANBAZHAGAN : It is because of the courteous relationship that the Chief Minister wants to maintain with the Prime Minister and the Government that he has written all that. The State Government and the State Legislature have got every right, as we have an emblem even now, the '*Gopuram*' (the temple) is the emblem.

It is not a separate flag. It is an additional emblem for the State alone. It is not at all against the national interest and national integration and even national honour. With all respect to the national flag, the State has got every right. In the State Assembly they can pass a Resolution to that effect. And, therefore, may I request the House to remember that the Prime Minister or the Chief Minister or anybody considering the issue does not in any way mean that we are curtailing the right of the State Assembly and I request the autonomy of the State Assembly should be maintained. On no account our Hon. Members should indulge in such things, as to create any misunderstanding that the Chief Minister of Tamilnadu is aginst the national interest.

12 hrs.

SHRI NATH PAI : Mr. Chairman, on a point of order. There is the directive by

[Shri Nath Pai]

the Speaker. This is the last day of the session. The directive was with regard to what correspondance was there between the Chief Minister of Tamilnadu and the Prime Minister, and that it may be laid on the Table of the House. May I know what has happened to the directive ?

SHRI SONAVANE (Paudharpur : Why should we allow this discussion to go on now ? The time for the discussion on the subject of Scheduled Castes and Scheduled Tribes is unnecessarily being taken away by this. It is a waste of time. Our time is curtailed. Why should they bring all this discussion at the fag end of the session ? Is this the way to conduct the business of the House ? The time for the discussion of the subject of Scheduled Castes and Scheduled Tribes is being taken away. If they want, they may bring it at the end of the day.

MR. CHAIRMAN : Are you not aware that important questions are raised by hon. Members everyday ? The debates on the Scheduled Castes and Scheduled Tribes will start just now. Don't complicate matters.

श्री रामजी राम (अकबरपुर) : रूस जब पाकिस्तान को हथियार देता है तो इनको बहुत दर्द होता है। काश यहां लोगों को, हरिजनों और आदिवासियों को जो जानवरों की जिन्दगी बिता रहे हैं, उनको उसने हथियार दिये होते और तब हम देखते कि किस तरह से ये हमारे साथ बेइंसाफी करते। आज का दिन शैड्यूल्ट कास्ट्स और ट्राइब्ज़ पर बहस के लिए नियत किया गया था। वह भी शुरू नहीं हो पा रही है। मैं प्रार्थना करता हूं कि अविलम्ब आप उस बहस को जारी करें। वर्ना हम सभा की कार्रवाई नहीं चलने देंगे।

SHRI H. N. MUKERJEE (Calcutta-North-East): I would only suggest that instead of trying to discuss things in an atmosphere which is likely to become acrimonious, may we not expect a statement from Government about what Shri Nath Pai suggested, about the procedure of consultation by the Prime Minister over the issue of the national flag which is being followed by the Government, and whether in those consultations the representatives of the opposition would also have their share ? I say this may be done without any prejudice to the merits of the issue and without the slightest reflection on the Government of Tamilnadu on account of what they have done or not done. They have raised a certain issue which required to be settled by conversation, by dialogue and in that dialogue the House expects that it is taken into consideration. That is what I want Government to take into account. That is all.

SHRI S. M. BANERJEE : May I make one submission ? I would not take more than half a minute......

MR. CHAIRMAN : It was at the hon. Member's request that the session was extended for today for discussing the reports of the Commissioner for Scheduled Castes and Scheduled Tribes. But other matters are being discussed, and all Members are getting agitated over it.

SHRI S.M. BANERJEE : I would not take more than half a minute.

MR. CHAIRMAN : If I were to allow him, how can I prevent half a dozen others from speaking ?

SHRI NATH PAI : The session was extended at his behest, but not for him only.

श्री राम धन (लालगंज) : मेरा निवेदन है कि सदन की आज की बैठक मेरे सुझाव पर बढ़ाई गई थी। दूसरी बातें जो ये लोग ला रहे हैं, ये हरिजनों और आदिवासियों के साथ दुश्मनी कर रहे हैं। इस तरह से जो समय उस पर दिया जाना है, उसको बरबाद कर रहे हैं। ये हरिजनों और शैड्यूल्ड कास्ट्स के दुश्मन हैं जो इस तरह से समय बरबाद कर रहे हैं। मैं चाहता हूं कि आप उसपर बहस शुरू करें। अगर ऐसा नहीं किया जाता है तो हाउस को चलने नहीं दिया जाए।

SHRI S.M. BANERJEE : I would not take more than half a minute.

MR. CHAIRMAN : I would request the hon. Member to co-operate with me. Otherwise, I cannot prevent half a dozen other Members from speaking.

SHRI S.M. BANERJEE : Let them abuse me, but I shall *haath jodoonga* before them.

Today is the last day of this session. The Home Minister is here. Let them make a statement regarding the Delhi policemen who are still on the streets. We were assured by the Home Minister that Government will make a statement. Let them make a statement today that they will take them back.

12.07 hrs.

PAPER LAID ON THE TABLE

ANNUAL REPORT OF AGRICULTURAL RE-FINANCE CORPORATION

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K.R. GANESH) : On behalf of Shri Vidya Charan Shukla :

I beg to lay on the Table a copy of the Annual Report (Hindi version) of the Agricultural Refinance Corporation, Bombay for the year ended the 30th June, 1969, along with the Audited Accounts, under sub-section (2) of section 32 of the Agricultural Refinance Corporation Act, 1963. [*Placed in Library. See* No. LT-4161/70]

DELHI MILK SUPPLY CORPORATION BILL*

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : I beg to move for leave to introduce a Bill to provide for the establishment of a corporation, for the purpose of acquiring, distributing and selling milk and milk products in the Union territory of Delhi and other areas and for matters connected therewith or incidental thereto.

MR. CHAIRMAN : Motion moved :

"That leave be granted to introduce a Bill to provide for the establishment of a corporation, for the purpose of acquiring, distributing and selling milk and milk products in the Union territory of Delhi and other areas and for matters connected therewith or incidental thereto."

SHRI JYOTIRMOY BASU (Diamond Harbour) : What about the production of milk ? The hon. Minister says that the Delhi Milk Supply Corporation is going to acquire and distribute milk. They are distributing only sub-standard milk powder imported from New Zealand and which is being dumped on this country, by converting it into milk. What is the Government doing to increase the milk production as such ? Dairy development is in the doldrums. Government have utterly failed to develop milk production......

MR. CHAIRMAN : Order, Order. This is not the way to interrupt......

SHRI JYOTIRMOY BASU : I am talking about milk which would be of interest to you also.

श्री शिव चन्द्र झा (मधुबनी) : मैं इस विधेयक का विरोध करता हूं। पहली बात तो यह है कि इन्होंने राष्ट्रपति की सिफारिश ली है जिस की कोई जरूरत नहीं थी । आप 274 आर्टिकल को पढ़ लें। मैं उसको पढ़कर समय बरबाद नहीं करना चाहता । उसकी जरूरत नहीं थी । प्रिवी पर्स के बारे में जब बात उठाई गई थी तब सरकार ने कहा था कि एबंडेंट काशन । लेकिन मैं कहूंगा कि एबंडेंइट नकम्पीटेंस की वजह से ऐसा कर रहे हैं । सिफारिश चाहिए या नहीं चाहिए, यह सरकार को पता ही नहीं है। बेमतलब सिफारिश ली है। इसको लेने की जरूरत नहीं थी ।

जहां तक इस विधेयक के मकसद का ताल्लुक है, वह इससे पूरा नहीं होगा । दिल्ली मिल्क स्कीम को ये कारपोरेशन का रूप देने जा रहे हैं। मैनेजिंग डायरेक्टर, चेयरमैन

---

*Published in the Gazette of India Extraordinary Part II, Section 2 Dated 4-9-70.